

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 231
1244/252/ND/2018

IN THE MATTER OF:
Income Tax Officer

...APPELLANT

Vs.

ROC (M/s. Manas Electronics Pvt. Ltd.)

...RESPONDENT

Section
Under Section 252

Order delivered on 02.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant :
For the ROC :
For the Income Tax Department :

ORDER

Wrongly listed.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)